

\234  
T.P.(C) No. 289 OF 2002

ITEM No.3

Court No.2

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition (C) No.289 of 2002 (for prel. hearing)

J. SAI LAKSHMI

Petitioner (s)

VERSUS

J. KAMLESWARA RAO

Respondent (s)

(With appln. for ex-parte stay)

Date : 22/5/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.N. VARIAVA  
(VACATION BENCH)

For Petitioner (s)

Mrs. K. Sarada Devi, Adv.(SCLSC)

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J  
.SP2

Issue notice.  
Ad interim stay, as prayed for, in the meanwhile.

.SP1

(Pawan Kumar)  
Court Master

(Prem Prakash)  
Court Master